Allocation of Funds to Bihar Under NRDWP

2023. SHRI N.K. SINGH: Will the MINISTER OF DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of funds allocated to Bihar under the National Rural Drinkin Water Programme (NRDWP), during the Elevlenth FiveYear Plan and funds earmarked in the Twelfth Five Year Plan;
 - (b) the amount released so far during the current plan period, year-wise;
 - (c) whether it is a fact that Government plans to review the aforesaid programme; and
 - (d) if so, the details thereof?

Written Answers

THE MINISTER OF DRINKINGWATER AND SANITATION (SHRI JAIRAM RAMESH): (a) and (b) The year-wise allocation and release of funds under National Rural Drinking Water Programme (NRDWP) to Bihar during the 1th Five Year Plan period is as given below:

(Rupees in crore)

Year	2007-08	2008-09	2009-10	2010-11	2011-12	Total
Allocation	on 279.37	425.38	372.21	341.46	374.98	1793.40
Release	169.69	452.38	186.11	170.73	330.02	1308.93

The 12th Five Year Plan allocation under NRDWPhas not been communicated by the Planning Commission.

(c) and (d)The Ministry of DrinkingWater & Sanitation reviews the implementation of the NRDWP periodically by conducting National and regional review meetings, video conferences and visits to the States. Ministry has an on-line Integrated Management Information System (IMIS) by which the physical and financial performance of States including Bihar is monitored on a monthly basis.

Improvement in Quality of DrinkingWater in RuralAreas

2024. SHRIMATI JHARNA DAS BAIDYA: Will the MINISTER OF DRINKINGWATER AND SANITATION be pleased to state:

- (a) the details of scheme / projects being implemented to provide safe drinking water to rural populace;
- (b) the details of funds allocated and utilised in this regard during the last three years, State-wise:

- (c) whether there is any mechanism to ensure proper utilisation of funds allocated under safe drinking water supplies schemes in rural areas;
 - (d) if so, the details thereof; and
- (e) the time by when the quality of drinking water would be improved in the villages of the country?

THE MINISTER OF DRINKINGWATER AND SANITATION (SHRI JAIRAM RAMESH): (a) The Ministry of DrinkingWater & Sanitation administers through the Sate the centrally sponsored scheme, National Rural DrinkingWater Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide drinking water to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes unde NRDWPRural Water Supply Schemes are approved by the State Level Scheme Sanctioning Committee. Data entered by the States on the Ministry's on-line Integrated Management Information System (IMIS) as on 20.4.2012, regarding the number of schemes, on-going and newfor rural drinking water supply is given in statement-I.

- (b) A Statement showing the S tate-wise details of allocation, release and expenditure incurred during the last three years under NRDWP is attached at statement-II.
- (c) and (d) The Ministry monitors the proper utilization of funds by reviewing the programme periodically by conducting meetings of the State Secretaries in charge of rural water supply, regional review meetings, video conferencing etc. Senior officers/Area Officers/ Technical Officers of the Ministry visit the States to see the progress of implementation of the programme. Further, State Governments are required to prepareAnnual Action Plans to implement schemes, works and activities under the Programme to cover partially covered and quality affected habitations on priority and also to mark the targeted habitations in the online Integrated Management Information System (IMIS). The expenditure under the programme is also audited.
- (e) NRDWP funds can be used both for providing and augmenting access and also to tackle problems of chemical and bacteriological contamination. 85% of the funds can be utilized for improving the quantity and quality of water supply in rural areas. Quantitative and qualitative issues are evaluated regularly and remedial steps taken on a continuous basis.

Statement-I

Details of Rural Drinking Water Schemes in 2011-12 under Implementation
(Ongoing + New)

S.No	o. State	Piped Water Schemes	Handpumps/ Borewells	Others	Total Cost (Rs. in Lakh)
1	2	3	4	5	6
1.	ANDHRA PRADESH	2841	5	414	216600.06
2.	BIHAR	86	8267	65	27221.38
3.	CHHATISGARH	2623	25656	2998	73580.11
4.	GOA	NR	NR	NR	NR
5.	GUJARAT	841	0	1	86107.06
6.	HARYANA	1522	4	1	111095.89
7.	HIMACHAL PRADESH	1085	161	258	86448.17
8.	JAMMU ANDKASHMIR	1130	0	717	208334.57
9.	JHARKHAND	5855	29236	3874	137648.24
10.	KARNATAKA	21607	1368	6501	402726.29
11.	KERALA	161	0	0	134731.4
12.	MADHYA PRADESH	1493	27347	112	59750,83
13.	MAHARASHTRA	11441	2614	6148	512536.3
14.	ORISSA	2439	10398	163	89675.46
15.	PUNJAB	1463	141	81	68365.17
16.	RAJASTHAN	4138	10196	5035	926815.4
17.	TAMIL NADU	5683	0	699	79540.14
18.	UTTAR PRADESH	26	174	0	65682.86
19.	UTTARAKHAND	856	0	0	39832.73
20.	WEST BENGAL	428	1061	0	148941.2

[24 APRIL,2012] to Ui	nstarred Questions
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43

1	2	3	4	5	6
21.	ARUNACHAL PRADESH	623	19	0	14761.82
22.	ASSAM	1534	5042	3292	125841
23.	MANIPUR	458	21	74	10828.71
24.	MEGHALAYA	1921	790	466	94091.93
25.	MIZORAM	105	0	23	8048.37
26.	NAGALAND	96	0	17	3972.55
27.	SIKKIM	237	0	36	6252.74
28.	TRIPURA	1176	793	1425	28506.73
29.	ANDAMAN ANDNICOBAR	NR	NR	NR	NR
30.	CHANDIGARH	NR	NR	NR	NR
31.	DADRA ANDNAGAR HAVE	LI NR	NR	NR	NR
32.	DAMAN ANDDIU	NR	NR	NR	NR
33.	DELHI	NR	NR	NR	NR
34.	LAKSHADWEEP	NR	NR	NR	NR
35.	PUDUCHERRY	NR	NR	NR	NR
	TOTAL	71868	123293	32400	3767937.11

NR – Not Reported.

Written Answers

[RAJYA SABHA]

to Unstarred

Questions

(Rs.in crores)

 $Allocation, Release\ and\ Expenditure\ under\ NRDWP\ during\ last\ three\ years$

2010-11 2011-12 2009-10 Sl. State/UT Allocation Expend. Allocation Release Expend.* Allocation Expend# No. Release Release 1 2 3 4 5 6 7 8 9 10 11 Andhra Pradesh 446.62 394.45 491.02 558.74 546.32 1. 437.09 537.37 423.38 462.47 Arunachal Pradesh 199.99 180.00 178.20 193.80 123.35 176.55 120.56 184.83 113.87 2. 323.50 269.34 449.64 487.48 435.58 522.44 400.69 3. Assam 301.60 480.55 4. Bihar 372.21 279.36 341.46 170.73 425.91 374.98 330.02 367.30 186.11 Chhattisgarh 116.01 128.22 104.06 122.01 97.77 143.57 139.06 110.55 5. 130.27 5.64 3.32 0.50 0.00 1.16 5.20 5.01 1.16 Goa 5.34 6. Gujarat 482.75 482.75 515.69 542.67 609.10 610.50 478.89 571.05 375.68 7. 8. 207.89 206.89 132.35 233.69 276.90 201.57 210.51 237.74 280.37 Haryana Himachal Pradesh 182.85 160.03 194.37 131.47 103.46 9. 138.52 133.71 165.59 146.03 J&K 447.74 402.51 383.49 449.22 468.91 436.21 420.42 394.91 10. 506.52 Jharkhand 149.29 111.34 86.04 165.93 129.95 162.52 169.84 11. 128.19 148.17 500.29 12. Karnataka 573.67 627.86 473.71 644.92 703.80 573.93 687.11 667.78 Kerala 84.16 13. 152.77 150.56 159.83 137.97 144.43 151.89 144.28 113.39 Madhya Pradesh 271.94 14. 367.66 379.66 354.30 399.04 388.33 324.94 371.97 292.78 Maharashtra 647.81 625.59 728.35 15. 652.43 733.27 718.42 713.48 718.35 436.16

Statement-II

1	2	3	4	5	6	7	8	9	10	11
16.	Manipur	61.60	38.57	30.17	54,61	52.77	69.27	53.39	47.60	29.07
17.	Meghalaya	70.40	79.40	68.57	63.48	84.88	70.47	61.67	95.89	54.67
18.	Mizoram	50.40	55.26	51.11	46.00	61.58	58.02	39.67	38.83	37.52
19.	Nagaland	52.00	47.06	71.58	79.51	77.52	80.63	81.68	80.91	49.12
20.	Orissa	187.13	226.66	198.87	204.88	294.76	211.11	206.55	171.05	178.95
21.	Punjab	81.17	88.81	110.15	82.21	106.59	108.93	88.02	123.44	122.32
22.	Rajasthan	1036.46	1012.16	671.29	1165.44	1099.48	852.82	1083.57	1153.76	1429.18
23.	Sikkim	21.60	20.60	28.98	26.24	23.20	19.51	28.10	69.19	24.49
24.	Tamilnadu	320.43	317.95	370.44	316.91	393.53	303.41	330.04	429.55	178.37
25.	Tripura	62.40	77.40	77.35	57.17	74.66	67.20	56.20	83.86	108.39
26.	Uttar Pradesh	959.12	956.36	967.38	899.12	848.68	933.28	843.30	802.32	412.71
27.	Uttarakhand	126.16	124.90	67.24	139.39	136.41	55.44	136.54	75.57	118.72
28.	West Bengal	372.29	394.30	87.76	418.03	499.19	363.31	343.60	342.51	519.48
29.	A & N Islands	0.00	0.00		1.01	0.00		0.00	0.00	
30.	D & N Haveli	0.00	0.00		1.09	0.00		0.00	0.00	
31.	Daman & Diu	0.00	0.00		0.61	0.00		0.00	0.00	
32.	Delhi	0.00	0.00		4.31	0.00		0.00	0.00	
33.	Lakshadweep	0.00	0.00		0.24	0.00		0.00	0.00	
34.	Puducherry	0.00	0.00		1.54	0.00		0.00	0.00	
35.	Chandigarh				0.40			0.00	0.00	
	Total	7986.43	7989.72	6924.16	8550.00	8941.81	8161.41	8330.00	8474.02	7319.99

to Unstarred Questions

[#] Expenditure upto 29.2.2012 as reported by the States on the IMIS